GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3281

TO BE ANSWERED ON THE 06TH DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)

BULLET PROOF JACKETS

3281. SHRI PR. SENTHIL NATHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to supply Night Vision Devices and Bullet Proof Jackets along with State of the art walkie-talkies for special task forces and police in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of schemes and projects implemented by the Government to provide such gadgets to police forces in the country; and
- (d) the total amount allocated, disbursed and spent in this regard during each of the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): Since 'Police' and 'Public Order' are state subjects as per the Constitution, responsibility of equipping the State police forces with appropriate equipment and gadgets lies with the State Governments. However, Government of India supplements the efforts of State Governments by providing central assistance to the tune of 60% or 90%, depending upon the category to which a

LS.US.Q.No.3281 FOR 06.12.2016

particular State belongs, under the Modernisation of Police Forces(MPF) scheme to strengthen police infrastructure. Under this Scheme, State Governments formulate their State Action Plans(SAPs) every year as per their requirements and their strategic priorities. State Governments include proposals of procurement of Night Vision Devices(NVDs), Bullet Proof Jackets and walkie-talkies under their SAPs.

So far as Central Armed Police Forces are concerned, these Forces have been provided modern and latest surveillance equipment, Protective Gears and Communication Equipment such as NVDs, Bullet Proof Jackets, Walkie-Talkies, etc., as per their requirement projected by them from time to time under their regular budget as well as Modernisation Plan-II.

(d) Statement showing Funds allocated and released to various State Govts. under MPF Scheme during last three years and the current year, i.e., 2016-17 and Statement of allocation and release of funds for Megacity Policing are at Annexure-I and Annexure-II respectively.

<u>Funds allocated and released to various State Govts. under MPF Scheme during last three years and the current year, i.e., 2016-17.</u>

(Rs. in crore)

State Name	2013-14			2014-15			2015-16			2016- 17
	Allocation	Released		Allegatio	Released		All4:-	Released		Allocati
		Normal	Contin gency	Allocatio n	Normal	Contin gency	Allocatio n	Normal	Conting ency	Allocati on
Andhra		77.92	8.00		54.17	0.00	22.68	31.26	1.30	22.68
Pradesh	120.40			102.81						
Arunachal Pradesh	11.26	7.95	2.82	9.62	6.58	3.11	3.64	3.05	0.00	3.64
Assam	75.76	51.91	8.02	64.70	43.29	0.00	24.47	3.29	0.00	24.47
Bihar	79.29	55.99	0.00	67.70	45.30	3.78	25.62	21.47	5.10	25.62
Chhattisgarh	27.90	25.05	5.83	23.82	33.58	3.78	9.01	7.44	6.80	9.01
Goa	2.93	2.76	0.00	2.51	1.86	0.00	0.95	0.13	0.00	0.95
Gujarat	73.41	73.41	0.00	62.69	62.62	0.00	23.72	23.75	0.00	23.72
Haryana	32.94	21.61	0.00	28.13	28.25	0.00	10.64	14.74	0.00	10.64
HP	10.06	7.10	0.00	8.59	5.75	0.00	3.25	0.44	0.00	3.25
J&K	114.54	80.87	20.13	97.79	105.17	0.00	37.00	35.88	0.00	37.00
Jharkhand	26.44	26.44	3.42	22.56	30.74	3.78	8.54	8.84	13.60	8.54
Karnataka	110.13	77.50	0.00	94.03	62.92	0.00	35.58	39.45	0.00	35.58
Kerala	46.26	48.26	0.00	39.50	42.00	0.00	14.94	2.01	0.00	14.94
MP	77.84	54.97	6.40	66.45	58.18	0.00	25.14	26.80	0.00	25.14
Maharashtra	135.24	92.93	0.00	115.47	76.65	0.00	43.69	5.90	0.00	43.69
Manipur	27.41	17.74	2.90	23.40	28.45	0.00	8.85	7.79	0.00	8.85
Meghalaya	10.76	6.97	1.15	9.20	6.98	0.00	3.48	0.47	0.00	3.48
Mizoram	13.71	10.97	6.95	11.71	11.80	7.23	4.43	5.41	0.00	4.43
Nagaland	30.84	29.89	3.99	26.33	28.12	3.27	9.96	13.78	0.00	9.96
Orissa	44.78	47.97	5.77	38.24	39.14	3.78	14.47	17.36	2.10	14.47
Punjab	47.13	30.50	0.00	40.25	38.13	0.00	15.23	20.67	0.00	15.23
Rajasthan	89.71	62.83	0.00	76.61	102.50	0.00	28.99	34.18	0.00	28.99
Sikkim	5.09	5.09	0.00	4.34	3.57	0.00	1.64	0.22	0.00	1.64
Tamil Nadu	99.99	69.95	0.00	85.38	85.74	0.00	32.31	34.41	0.00	32.31
Tripura	22.52	14.57	5.62	19.22	22.69	0.00	7.28	7.00	0.00	7.28
UP	181.38	176.08	0.00	154.87	165.45	3.78	58.59	69.99	0.00	58.59
Uttarakhand	9.67	10.81	2.08	8.25	8.81	0.00	3.12	3.74	0.00	4.68
West Bengal	82.96	56.24	6.00	70.84	47.40	0.00	26.80	3.60	0.00	26.80
Telangana	0.00	0.00	0.00	42.86	45.79	0.00	16.22	15.47	0.85	16.22
Total	1610.35 #	1244.28	89.08	1375.01#	1291.63	32.51	520.24^	458.54	29.75	521.8 ^

[^] excluding funds for Megacity Policing component and Contingency Reserve of 5%.

ANNEXURE-II

Statement of allocation and release of funds for Megacity Policing

(Rs. in crore)

S.No.	City	Allocation			Funds Released				
						2014-	2015-		
		2013-14	2014-15	Total	2013-14	15	16	Total	
1	Ahmadabad	5.02	10.03	15.05	5.02	10.03	0.00	15.05	
2	Mumbai	45.74	91.47	137.21	0.00	0.00	45.00	45.00	
3	Chennai	29.49	58.98	88.47	0.00	0.00	29.49	29.49	
4	Hyderabad	16.03	32.07	48.10	0.00	22.34	0.00	22.34	
5	Kolkata	31.92	63.85	95.77	0.00	0.00	31.92	31.92	
6	Bengaluru	16.10	32.20	48.30	0.00	40.73	0.00	40.73	
	Total	144.30	288.60	432.90	5.02	73.10	106.41	184.53	

[#] this amount had been revised at RE stage.